

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.3-IA/1141(AHM)2024

In  
CP(IB) 142 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

New King Abrasive  
V/s  
Prince Vitrified Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 26/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rushabh Shah, PCS  
For the Respondent :

**ORDER**

**IA/1141(AHM)2024**

This application is filed by the Liquidator for placing on record the progress report for the quarter ending 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1141 of 2024 stands disposed of.

-sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**